

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOKSABHA  
UNSTARRED QUESTION NO. 1671  
TO BE ANSWERED ON 27<sup>th</sup> July 2018/Shravana 5, 1940(SAKA)**

**Crypto Currency**

**1671. SHRI JANARDAN SINGH SIGRIWAL:**

**QUESTION**

Will the Minister of FINANCE be pleased to state:

- a) whether the Government has conducted any study to quantify the amount of crypto currency being used in the country, if so, the details thereof;
- b) whether the Government intends to regulate the use of Crypto currency, if so, the details thereof; and
- c) whether the report by the interdisciplinary Committee on virtual currency shall be made public, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI Pon. RADHAKRISHNAN)**

- (a): No, Madam.
- (b) &(c): Subsequent to submission of the Report of the Inter-Disciplinary Committee on virtual currency, the Government has constituted an Inter-Ministerial Committee (IMC) under the Chairmanship of Secretary, Department of Economic Affairs with representatives from concerned Departments for further examination on the issue, including the extent of regulation of crypto currency/asset, etc. No decision has been taken on making public the report by Interdisciplinary Committee.

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